


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


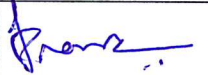
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 308/9/HDB/2017
NAME OF THE COMPANY	KVK Nilachal Power Pvt Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	KVK Nilachal Power Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.B. Banerjee	Advocate	9966389387	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad W. Murali Krishna	Adv.	9963182052	
G. Sai Prasan Sarvani B.			

ORDER

Learned counsel Mr.N.B.Banerjee present for Petitioner.
Learned counsel Mr.D.V.A.S.Ravi Prasad along with
Mr.W.Murali Krishna, Ms.D.Sarvani and Mr.G.Sai Prasan
present for Respondent.

Operational Creditor filed memo seeking permission to
withdraw the petition.

In view of the settlement deed dated 11.09.2018.

Permission granted.

Petition is disposed of as withdrawn.


MEMBER JUDICIAL